

Tourism during the Seventh Plan period, year-wise; and

(b) what is the estimated loss of foreign exchange due to the disturbances in Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The actual foreign exchange earnings from Tourists are not computed. However the estimated foreign exchange earnings from tourism during different years of Seventh Plan period are as given below:—

	Rs. in crores
1985-86 . . . . .	1189
1986-87 . . . . .	1607
1987-88 . . . . .	1856
1988-89 . . . . .	2103 (P)
1989-90 . . . . .	2456 (P)

(P) Provisional

(b) Since the foreign tourist traffic to the country depends on several factors, it is not possible to assess the loss in foreign exchange earning due to the disturbances in Kashmir.

### Strike by Lawyers

1851. SHRI KAMAL MORARKA:  
DR. BAPU KALDATE :

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) how many times during the last three years till date the lawyers in Delhi Courts and other Courts in the country went on strike;

(b) what was the period of each strike; and

(c) in what manner Government propose to tackle the problem taking into consideration the law and order problem and the inconvenience caused to the poor litigants?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DIN-ESH GOSWAMI): (a) and (b) Lawyers sometimes have gone on strike during the last three years in Delhi Courts and other Courts in the country.

(c) The Law Commission of India has made certain recommendations on the subject in the 131st Report and the said recommendations were examined in consultation with the Bar Council of India. The said recommendations are in the nature of directives to the legal profession and they have been brought to the notice of the Bar Council of India.

पिछले पांच वर्षों में एकत्र किया गया आयकर

1852. श्रीमती सुषमा स्वराज : क्या वित्त मंत्री यह बताने की इया करेंगे कि :

(क) पिछले पांच वर्षों में एकत्र किये गए आयकर की वर्षवार धनराशि कितनी है; और

(ख) इस आयकर को एकत्र करने में लगे तंत्र पर वर्षवार कुल कितनी धनराशि खर्च हुई है ?

वित्त मंत्रालय में उपमंत्री (श्री अनिल शास्त्री) : (क) विगत पांच वर्षों में वसूल किए गए आय कर (जिसमें निगम कर भी शामिल है) की धनराशि

नीचे दी गई है :—

(करोड़ रु० में)

वित्तीय वर्ष	वसूल किया गया आयकर (जिसमें निगम कर भी शामिल है)
1985-86	5376
1986-87	6039
1987-88	6625
1988-89	8648
1989-90	9707
	(अनन्तिम)

(ख) विगत पांच वर्षों में आयकर  
विभाग पर व्यय की राशि निम्न प्रकार  
है :—

(करोड़ रु० में)

वित्तीय वर्ष	व्यय
1985-86	113
1986-87	154
1987-88	167
1988-89	183
1989-90	210
	(अनन्तिम)

#### Setting up Alumina Plant By S.R. Group

1853. SHRI KAHNU CHARAN  
LENKA:

Will the Minister of STEEL AND  
MINES be pleased to state:

(a) whether S.R. Group have received the letter of intent for setting up alumina plant at Koraput District of Orissa;

(b) if so, the details thereof;

(c) if not, whether Government have any proposal to set up Alumina plant there; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):

(a) No Sir.

(b) Does not arise.

(c) and (d) Government have not taken a decision for setting up new alumina plant in Koraput District of Orissa.

#### Smuggling of Narcotic Drugs into the Country

1854. SHRI KRISHNA  
KUMAR BIRLA:  
SHRI MURLIDHAR  
CHANDRAKANT  
BHANDARE:  
SHRI MAHENDRA  
PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) what is the percentage of rise in the smuggling of narcotic drugs into the country since the beginning of 1990 till date;

(b) which of the four metropolitan cities viz. Delhi, Bombay, Madras and Calcutta is considered to be having flourishing drug market;

(c) what is the quantity of the drugs seized from these metropolitan cities since the beginning of 1990 so far;

(d) what are the points identified through which drug smuggling activities into the country are mostly carried out stating the steps taken to check smuggling of drugs at these points; and

(e) whether Government feel that the 1988 act has been effective in curbing drug smuggling activities in the country?